(ख) उपर्युक्त प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण । [पुस्तकालय में रखी गई। (क) और (ख) के लिए देखिए संख्या एल टी 799/99]

Report and Accounts (1997-98) of Cultural Resources and Training Centre, Sangeet Natak Akademi and Sahitya Akademi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CULTURE, YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Centre for Cultural Resources and Training, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For(a) and (c) See No. LT-1098/99]
- (ii)(a) Annual Report and Accounts of the Sangeet Natak Akademi, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Akademi.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (a) to (c) See No. LT-1096/99]
- (iii) (a) Annual Report and Accounts of the Sahitya Akademi, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Akademi.
 - (c) Statement giving reasons for the delay in laying the papers

mentioned at (a) above. [Placed in Library. For (a) and (c) See No. LT-1097/99]

Notifications of Ministry of Consumer Affairs and Public Distribution

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD): Sir, I lay on the Table under Section 39 of the Bureau of Indian Standards Act, 1986 (63 of 1986) a copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs and Public Distribution (Department of Consumer Affairs):—

- (1) G.S.R. 199 (E) dated 11.3.1999 publishing the Bureau of India Standards (Certification) (Amendment) Regulations, 1999 alongwith corrigendum G.S.R. 605 (E) dated 25 8.1999 thereto.
- (2) G.S.R. 342 (E) dated 12.5.1999 publishing the Bureau of Indian Standards (Appointment, Terms and Conditions of Service of Director General) Amendment Rules, 1999.
- (3) G.S.R. 389 (E) dated 26.5.1999 publishing the Bureau of Indian Standards (Powers and Duties of Director General) (Amendment) Regulations, 1999.
- (4) G.S.R. 558 (E) dated 29.7.1999 publishing the Bureau of Indian Standards (Recruitment to Administration, Finance and Other Posts) Amendment Regulations 1999. [Placed in Library. For (1) to (4) See No. LT-850/99]

ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT AND OTHER BUSINESS

MR. CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held on Thursday, the 16th December, 1999 allotted time for Government Legislative Business as follows:

BUSINESS

TIME ALLOTTED

1 .Consideration and passing of the Central Vigilance Bill, 1999 after it is passed 3 Hours